GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2747 TO BE ANSWERED ON 01.12.2016

CREATION OF DURABLE ASSETS UNDER MGNREGS

2747. SHRI KAMAL NATH:

SHRI MANSUKHBHAI DHANJIBHAI VASAVA: MOHAMMED FAIZAL: SHRI JYOTIRADITYA M. SCINDIA: SHRI ASADUDDIN OWAISI: SHRI B. SRIRAMULU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is facing shortage of funds despite the highest ever budgetary allocation and the Ministry is now seeking an additional Rs. 10000 crore and if so, the details thereof and the reasons therefor:
- (b) whether MGNREGS was started for creation of permanent and durable assets with the objective to enhance livelihood, security and providing employment to rural people and if so, the details thereof;
- (c) whether durable assets have been created in villages since inception of this scheme and if so, the details thereof;
- (d) whether some State Governments have requested to include more items of work which are not related to creation of durable assets to give employment to rural people and if so, the details thereof; and
- (e) the steps taken or being taken by the Government to include more items of work under the said scheme?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a): The total budgetary allocation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the current FY 2016-17 is Rs. 43,499 crore including the additional allocation of Rs. 5,000 crore provided at the first supplementary stage. The Ministry has already released Rs. 38,229.49 crore (as on 25.11.2016) to the States/UTs. Out of the released amount of Rs. 38,229.49 crore to the States/UTs, an amount of Rs. 12,697 crore has been expended by States/UTs on clearing the pending liabilities for the FY 2015-16 which amounted to 33% of the total released amount.

The funds release to States/ UTs is a continuous process and Central Government is committed to make funds available as per actual basis.

- (b): MGNREGS is to strengthen the livelihood resource base of the rural poor through creation of productive assets of prescribed quality and durability. The works that are repetitive and recurring in nature are not permitted under MGNREGA.
- (c): The number of works completed under MGNREGA during the last three years and the current year is indicated in **Annexure-I.**

- (d): Suggestions for inclusion of new items of works are received from the States from time to time. Such suggestions are examined by the Ministry in light of the aims and objectives of the Act and decided accordingly.
- (e): The Ministry has amended schedule I & II of the Act on 3rd January, 2014 and included more item of works. Further, on 21st July, 2014, a provision has been made in schedule I of the Act that at least 60% of the works to be taken up in a district in items of the cost under MGNREGA shall be for creation of productive assets directly linked to agriculture and allied activities through development of land, water and trees.

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2747 dated 01.12.2016.

(In Nos.)

		M	GNREGA (FY 2016-17 as on 28/	/11/2016)		(111 1405.)		
		Category wise completed works in FY: 2016-17 (as on 28/11/2016)						
			5 , .	COMMON	. , ,			
		PUBLIC WORKS	INDIVIDUAL ASSETS FOR	INFRASTRUCTURE FOR	RURAL			
SI. No.	State	RELATING TO NRM	VULNERABLE SECTIONS	NRLM COMPLIANT SHG	INFRASTUCTURE	works Completed		
1	ANDAMAN & NICOBAR	NR	NR	NR	32	32		
2	ANDHRA PRADESH	398051	130150	NR	216886	745087		
3	ARUNACHAL PRADESH	299	214	27	494	1034		
4	ASSAM	3371	1411	68	5058	9908		
5	BIHAR	18651	3502	23	20595	42771		
6	CHHATTISGARH	44167	20967	137	73580	138851		
9	GOA	23	NR	NR	14	37		
10	GUJARAT	17544	9781	34	29409	56768		
11	HARYANA	1292	198	23	1302	2815		
12	HIMACHAL PRADESH	21806	11447	53	13086	46392		
13	JAMMU AND KASHMIR	5991	16	4	15749	21760		
14	JHARKHAND	115640	23097	6	41780	180523		
15	KARNATAKA	44046	84640	308	33690	162684		
16	KERALA	49244	41862	3	8370	99479		
17	LAKSHADWEEP	NR	NR	NR	NR	NR		
18	MADHYA PRADESH	79742	101581	25	60821	242169		
19	MAHARASHTRA	41270	26228	54	40577	108129		
20	MANIPUR	1036	472	NR	1977	3485		
21	MEGHALAYA	2303	173	1	4098	6575		
22	MIZORAM	426	509	NR	345	1280		
23	NAGALAND	627	75	NR	2359	3061		
24	ODISHA	50519	88598	389	47181	186687		
25	PUDUCHERRY	16	NR	NR	7	23		
26	PUNJAB	3924	4	NR	3364	7292		
27	RAJASTHAN	45760	36333	7	41049	123149		
28	SIKKIM	290	331	NR	84	705		
29	TAMIL NADU	37705	46425	419	127087	211636		
30	TELANGANA	543406	119608	NR	412410	1075424		
31	TRIPURA	30855	778	4	6275	37912		
32	UTTAR PRADESH	60562	83887	446	80356	225251		
33	UTTARAKHAND	5092	2634	16	13863	21605		
34	WEST BENGAL	95054	133823	NR	60731	289608		
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NR=Not Reported